

(d) if so, by what time ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). Inter-State Water Disputes are sought to be resolved through a process of negotiations; failing which by a process of adjudication under the Inter-State Water Disputes Act, 1956. There is no proposal under consideration to amend the provision of this Act.

(c) and (d). The National Water Resources Council has set up a Group under the Chairmanship of the Union Minister of Water Resources to prepare a national water policy document within six months for consideration by the Council.

[English]

**National Convention on Management of Health System**

1705. SHRI M.V. CHANDRASHEKARA MURTHY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether two day national convention on the management of health system was held in Jaipur on 26th October, 1985;

(b) if so, the main subjects discussed;

(c) whether Government have received a number of suggestions made at the said convention;

(d) if so, to what extent these have been examined; and

(e) the action taken to implement them ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) and (b). According to available information an organisation named Indian Institute of Health Management Research organised a two day convention at Jaipur on the 25th and 26th October, 1985. The dis-

cussion was held on three major topics :

(a) Management of human resources;

(b) Management of information; and

(c) Organisation effectiveness.

(c) to (e). The Government have not so far received any recommendation made at this convention.

**Development of Beypore Port as Intermediate Port**

1706. SHRI K.P. UNNIKRISHNAN : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are aware of the potential to develop Beypore Port as a good intermediate port between Cochin and Mangalore;

(b) whether Government of Kerala has made some concrete proposals for development of this port; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Development of Minor/Intermediate Ports is the responsibility of State Governments.

(b) In response to an invitation by the Sub-Group of the Working Group for the development of ports in the VIIth Plan, the Government of Kerala had forwarded a proposal for the development of Beypore Port at an estimated cost of Rs. 11.50 crores.

(c) Extending Central assistance, if any, for development of Beypore Port will be considered only after final plan allocations are made available.

**Clearance of Films by Censor Board**

1707. SHRI PURNA CHANDRA MALIK : Will the Minister of HUMAN

RESOURCES DEVELOPMENT be pleased to state :

(a) particulars of the films which the Censor Board did not clear for public showing during the last three years, language-wise; and

(b) reasons why these films did not get the clearance of the Censor Board ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) and (b). The information is given in the statement given below.

#### Statement

*List of films refused clearance by the Central Board of Film Certification during the calendar years 1982, 1983 and 1984*

S. No.	Title of the film	Reasons for refusal	Remarks
1	2	3	4
<i>Year : 1982</i>			
<i>Indian feature films</i>			
1.	NAAN SOOTIYA MALAR (Tamil)	College students including in eve-teasing, drinking, prostitution and degradation of women	Revised version granted 'A' certificate with cuts
2.	CHAMBALKADU (Malayalam)	Violence, brutality, cruelty, indecency and vulgarity	Revised version granted 'A' certificate with cuts
3.	THEERATHA VILAYATTU PILLAI (Tamil)	Vulgarity obscenity and depravity	Revised version granted 'A' certificate with cuts.
4.	LEENA MEENA REENA (Tamil)	Crime, Vulgarity obscenity and depravity	Re-revised version since granted 'A' Certificate
5.	SUGANDH (Hindi)	Indecency, immorality and incitement to commit offences	Revised version granted 'A' certificate with cuts.
<i>Foreign feature films</i>			
6.	ZEBRA FORCE (English)	Violence, brutality torture and terrorism	Revised version granted 'A' Certificate
7.	SHOGUN'S NINJA (English)	Violence, cruelty and horror	Revised version granted 'A' Certificate

1	2	3	4
8. THE FOG (English)		Supernatural elements with destructive effect, violence and horror	—
9. INFERNO (English)		Violence and horror	—
10. EXIT THE DRAGON ENTER THE TIGER Re-revised (English)		Violence, brutality and sadism	Re-re-revised version granted 'A' certificate
11. HAIR (English)		Drug addiction, hurting religious sentiments and indecency	—
12. VIOLENT STREETS (English)		Violence and crime	—
13. FIST OF FURY Part II (English)		Violence and cruelty	Re-Revised version granted 'A' certificate
14. HIGH RISK (English)		Violence and cruelty	—
15. CHAKU MASTER (English)		Violence, brutality and killings	Revised version granted 'A' certificate with cuts,
16. No. 1 OF THE SECRET SERVICE (Revised) (English)		Violence, brutality and killings	Re-revised version granted 'A' certificate
17. FACES OF DEATH-II (English)		Gruesome and horrible depiction of deaths, assassination, disaster etc, resulting in violence and incitement to the commission of an offence	—
<i>Foreign short films</i>			
18. ABORTION : A WOMAN'S DECISION (English)		It is an anti-abortion film and is not responsive to social change	—

1	2	3	4
<i>Year : 1983</i>			
<i>Indian Feature films</i>			
1. QAYAMAT (Hindi)	Violence, modus operandi of crime and vulgarity	Revised version granted 'A' certificate subject to cuts	
2. MAFICHA SAKSHIDAR (Marathi)	Modus operandi of crime and emulation of crime	Revised version also refused certificate. Film Certification Appellate Tribunal passed orders for grant of 'A' Certificate to with cuts. However, the film is pending enquiry under section 6 of the Cinematograph Act, 1952	
<i>Foreign feature films</i>			
3. DEATH WISH II (English)	Violence, modus operandi of crime, cruelty and depravity	—	
4. SPRING BREAK (English)	Glorification of drinking, vulgar merry-making, permissiveness and depravity	Film Certification Appellate Tribunal passed orders for grant of 'A' certificate with cuts	
5. PORKY'S (English)	Glorification of drinking, vulgarity and obscenity and depravity	—	
<i>Year : 1984</i>			
<i>Indian feature films</i>			
1. MAFICHA SAKSHIDAR (Revised) (Marathi)	Crime, violence and depravity	Film Certification Appellate Tribunal passed orders for grant	

1	2	3	4
			of 'A' certificate with cuts. However, the film is pending enquiry under section 6 of the Cinematograph Act, 1952
2. <b>KANOON KYA KAREGA</b> (Hindi)		Violence, crime and depravity	Revised version granted 'A' certificate with cuts
3. <b>AAJ KI AWAZ</b> (Hindi)		Crime, Violence vulgarity, depravity and defamation	Re-revised version granted 'A' certificate with cuts
4. <b>RAPE</b> (Hindi)		Vulgarity, obscenity and depravity	Revised version entitled "AURAT KA INTAKAAM" granted 'A' certificate with cuts
5. <b>BHEEMA</b> (Hindi)		Violence, crime security of the State, public order etc.	Revised version granted 'A' certificate with cuts
6. <b>MERI IZZAT BACHAO</b> (Hindi)		Vulgarity and violence	Re-revised version granted 'A' certificate
7. <b>HAVELI</b> (Hindi)		Violence, horror, vulgarity and depravity	Revised version granted 'A' certificate with cuts
8. <b>PATTHAR</b> (Hindi)		Violence, crime and depravity	Re-revised version granted 'A' certificate with cuts
9. <b>PHOOLAN DEVI</b> (Bengali)		Violence, crime vulgarity and depravity	Revised version granted 'A' certificate with cuts
10. <b>SARDAAR</b> (Telugu)		Violence	Revised version granted 'A' certificate

1	2	3	4
11. NIRABARATHI (Tamil)		Vulgarity, depravity and crime	Revised version granted 'A' certificate with cuts
12. RAKSHAS (Malayalam)		Crime, and superstition	Film Certification Appellate Tribunal granted 'A' certificate with cuts
13. IDHU ENGA BHOOMI (Revised) (Tamil)		Violence, and friendly relations with foreign country	Film Certification Appellate Tribunal granted 'A' certificate with cuts
<i>Foreign feature films</i>			
14. WARRIORS TWO (English)		Violence and brutality	Revised version granted 'UA' certificate
15. THE WARRIORS (English)		Crime, gangsterism and violence	—
16. THE HIMALAYAN (English)		Violence and crime	Applied for certification of revised version in 1985
17. THE FUN HOUSE (English)		Crime and vulgarity	—
18. DEADLY DUEL (English)		Violence	Revised version granted 'A' certificate
19. SAMURAI REINCARNATION (English)		Violence, horror crime, depravity etc	Revised version granted 'A' certificate with cuts
20. FIST OF FURY II (Revised) (English)		Crime and violence	Re-revised version granted 'A' certificate